

and development of languages of linguistic minorities; and

(c) the States to which directions have been issued in this regard under Article 350-A of the Constitution of India?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : (a) The list of Linguistic Minorities State-wise, is given in the 27th Report of the Commissioner for Linguistic Minorities which has been placed on the Table of Lok Sabha on 29th July, 1991.

(b) The Government has appointed Commissioner for Linguistic Minorities in India under Article 350-B of the Constitution. The Commissioner submits Annual Report to the Government recommending *inter alia* various steps for the promotion and development of languages of linguistic minorities. Necessary action is taken by State Governments (and the Central Ministries/Departments wherever concerned) on the recommendations of the Commissioner.

(c) The Ministry of Welfare has not issued any direction to any state under Article 350-A of the Constitution.

[Translation]

Inclusion of Millet under SFPP

3981. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of AGRICULTURE be pleased to state :

(a) Whether there is any proposal to include millet under Special Foodgrain Production Programme;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) Special Foodgrains Production Programme on Maize & Millete is under implementation since 1990-91 in 13 States *viz.* Andhra Pradesh, Bihar, Gujarat, Haryana, Karnataka, Himachal Pradesh, J&K, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Tamil Nadu & U.P. For implementation of the programme districts have been selected such as, Maize (59 districts), Jowar (68 districts), Bajra (49 districts) and Ragi (31 districts) to increase the production and productivity. An outlay of Rs. 20 Crores have been provided in 1991-92.

(c) Question does not arise.

Fodder Banks

3982. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Union Government propose to set up fodder-banks in the country; and

(b) if so, whether these fodder-banks are likely to be set up in the capitals and the district headquarters of each State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN) : (a) No, Sir.

(b) Does not arise.

Hoisting of National Flag at Jaipur Office of RFC

3983. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the National Flag was hoisted at the Jaipur office of the Rajasthan Finance Corporation of the Republic Day this year; and

(b) if not, the reasons therefor and action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB) : (a) No, Sir.

(b) The Government of Rajasthan have informed that on every Republic Day, the National Flag is unfurled with ceremonies at Udyog Bhawan, Jaipur, where the Head Office of the Rajasthan Financial Corporation is located. Officers and employees of Rajasthan Financial Corporation's Jaipur Offices alongwith the employees of its Head Office are required to attend the main ceremonial function held at Udyog Bhawan.

Construction of Shallow Tube Wells/ Dug Wells under SFPP

3984. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of AGRICULTURE be pleased to state :

(a) the criteria followed for providing assistance to States for construction of shallow tube wells/dug wells under Special Foodgrains Production Programme;

(b) the assistance provided to States so far under this programme;